

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RAS POLYBUILD PRODUCTS PRIVATE LIMITED

1.	Name Of The Corporate Person	RAS POLYBUILD PRODUCTS PRIVATE LIMITED
2.	Date Of Incorporation Of Corporate Person	27/10/1994
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies- Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U45200TG1994PTC018637
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Registered Office: H.No.8-2 293/82/HH/94, Plot.No.94, Huda Heights, Road No.12, Banjara Hills Hyderabad-500034, Telangana.
6.	Liquidation Commencement Date Of Corporate Person	22.08.2020
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Mr. Thirupal Gorige No. 87, 2 nd Floor, 21 st Cross, 7 th Main, N.S. Palya, BTM 2 nd Stage, Bengaluru-560076, India. gthirupal@gmail.com Tel: 91 80 7963 4233; Cell: 91 9448684064 IBBI/IPA-002/IP-N00016/2016-17/10030
8.	Last Date For Submission Of Claims	21.09.2020

Notice is hereby given that the RAS POLYBUILD PRODUCTS PRIVATE LIMITED has commenced Voluntary Liquidation on August 22, 2020.

The stakeholders of Ras Poly build Products Private Limited are hereby called upon to submit a proof of their claims, on or before September 21, 2020, to the liquidator at the address mentioned against Item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.08.2020
Place: Bangalore


Thirupal Gorige
Liquidator

